

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 10/AM11 HELD ON 09.06.2010
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. 10/87-NC-7/2010 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' held on 09.06.2010 under the Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri Shaish Kumar, Industrial Adviser, DIPP
- 3) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 9/AM11 held on 02.06.2010.

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

ONLINE CASES

Case No.:3/27/87-ALC1/2009	Party Name:BASRUR UNISEAL PRIVATE LIMITED.,	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Approved
HQ File :01/87/050/00204/AM10/	RLA File :07/24/040/00142/AM10/	Lic.No/Date:0710065930 14.07.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	40169390	62/0- Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm	78400.000	K.G	20669494.00	416304.00 US\$
				Total	20,669,494.00	416,304.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	56013000	Aramid Pulp Fibre Aramid Pulp Fibre	9600.000	K.G	10384992.00	205440.00 US\$	
2	68061000	Rockwool Mineral Fibre Rockwool Mineral Fibre	28400.000	K.G	4966734.00	98254.00 US\$	
3	48189000	Cellulose fibre Cellulose fibre	16100.000	K.G	1719480.00	34015.00 US\$	
				Total	17,071,206.00	337,709.00	

Decision: With DIPP letter dated 09.06.2010, following adhoc norms are **approved:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Asbestos free Gasket sheets and gaskets of thickness from 0.2mm to 5.00 mm	1 kg	1. Aramid Pulp Fibre	1.03 kg/kg content in export
		2. Rockwool Mineral Fibre	1.03 kg/kg content in export
		3. Cellulose fibre	1.03 kg/kg content in export

Case No.:1/48/87-ALC1/2009	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Approved
HQ File :01/87/050/00359/AM10/	RLA File :04/24/040/00196/AM10/	Lic.No/Date:0410109320 11.11.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39239090	63/0- PLASTIC TRAYS.	169200.000	K.G	48545172.00	1046232.16 US\$
				Total	48,545,172.00	1,046,232.16

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39031990	HIPS (High Impact Polystyrene)	150000.000	K.G	11068200.00	234000.00 US\$	
2	39031999	HIPS DISSIPATIVE COMPOUND.	30000.000	K.G	6385500.00	135000.00 US\$	
				Total	17,453,700.00	369,000.00	

Decision: With D/o C&PC OM No. 46011/107/2008-PC.II dated 12.05.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Plastic (HIPS) Trays	1 kg	1. High Impact Polystyrene (HIPS) Granules	0.800 kg
		2. HIPS Dissipative Compound	0.260 kg

Case No.:2/48/87-ALC1/2009	Party Name:POLYLINK POLYMERS (INDIA) LIMITED	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Approved
HQ File :01/87/050/00360/AM10/	RLA File :08/24/040/00225/AM10/	Lic.No/Date:0810084719 07.12.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39011090	63/0- XLPE COMPOUND	60.000	M.T	4416000.00	96000.00 US\$
2	39011090	63/0- XLPE CATALYST COMPOUND	3.000	M.T	220800.00	4800.00 US\$
3	39019090	63/0- THERMOPLASTIC SEMICON COMPOUND (containing 18%HDPE,30%Carbon Black and 48%EVA)	27.000	M.T	2875230.00	62505.00 US\$
				Total	7,512,030.00	163,305.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39011000	LLDPE Granules	60.960	M.T	3491180.00	75895.20 US\$	
2	29310020	Vinyl Thrimethoxy Silane	0.660	M.T	121440.00	2640.00 US\$	
3	28096000	Dicumyl Peroxide	0.060	M.T	46920.00	1020.00 US\$	

4	38122000	Irganox	0.120	M.T	19320.00	420.00 US\$	
5	39011000	LLDPE Granules	3.048	M.T	174559.00	3794.76 US\$	
6	38123000	Di-n-Butyl-Tin Dilurate(DBTL)	0.033	M.T	9381.00	203.94 US\$	
7	39012000	HDPE Granules	5.005	M.T	230267.00	5005.80 US\$	
8	28030010	Carbon Black	8.343	M.T	884224.00	19222.27 US\$	
9	39013000	Ethylene Vinyl Acetate Copolymer(EVA)	13.349	M.T	1240371.00	26964.58 US\$	
10	27122000	Paraffin Wax	0.821	M.T	15103.00	328.32 US\$	
11	38120000	Antioxidant (THIS LICENCE IS ISSUED AS PER PARA 4.7 OF H.B.AM2009-14 & SUBJECT TO FIXATION OF NORMS BY ALC NEW DELHI.)	0.292	M.T	25418.00	552.58 US\$	
				Total	6,258,183.00	136,047.45	

Decision: With D/o C&PC OM No. 46011/63/2004-PC.II dated 09.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. XLPE Compound	1 kg	1. LLDPE Granules	1.016 kg
		2. Vinyl Trimethoxy Silane	0.011 kg

		3. Dicumyl Peroxide	0.001 kg
		4. Irganox	0.002 kg
2. XLPE Catalyst Compound	1 kg	1. LLDPE Granules	1.016 kg
		2. Di-n-Butyl-Tin Dilurate (DBTL)	0.011 kg
3. Thermoplastic Semicon Compound (containing 18% HDPE, 30% Carbon Black and 48% EVA)	1 kg	1. HDPE Granules	0.1854 kg
		2. Carbon Black	0.3090 kg
		3. Ethylene Vinyl Acetate Copolymer	0.4944 kg
		4. Paraffin Wax	0.0304 kg
		5. Antioxidant	0.0108 kg

Case No.:8/47/87-ALC1/2009	Party Name:S.M.S.INDUSTRIES,	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Approved
HQ File :01/87/050/00357/AM10/	RLA File :32/24/040/00042/AM10/	Lic.No/Date:3210042470 06.01.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269099	63/0- IMPREGNATED PE NETTING FOR PN3.0 YARN 0.125 MM 118 CM WIDE HDPE KNITTED COLOURED FABRICS CONTAINING 19266 KGS. OF ADDITIVE MASTER BATCH AND 80734 KGS. OF HDPE GRANULES	100.000	M.T	25060000.00	546560.00 US\$

					Total	25,060,000.00	546,560.00
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	32069000	DELTAMETHRIN AS ADDITIVE MASTER BATCH IN VARIOUS GRADES VIZ., (1) VF30 - 5455 kgs., (2) VFMB 005 - 2467.459 Kgs., (3) VFMB 006 - 4934.926 Kgs., (4) BLUE MB E-M PE7034A HDPE Granules - 2159.027 Kgs., (5) VF 203 - 2393.435 Kgs. & (6) VF 30 - 3590.153 Kgs.	21.000	M.T	9024750.00	192780.00 US\$	
2	39012000	HDPE GRANULES	88.000	M.T	7216000.00	154352.00 US\$	
				Total	16,240,750.00	347,132.00	

Decision: With D/o C&PC OM No. 46011/99/2009-PC.II dated 23.04.2010, following adhoc norms are **approved**:

EXPORT ITEM		QTY	IMPORT ITEM	QTY
Impregnated Netting	PE	1 kg	1. HDPE Granules	0.8500 kg
			2. Additive Master Batch (VF30-Deltamethrin)	0.0523 kg
			3. Additive Master Batch (MB005/MB006/VF203/VF30)	0.1387 kg
			4. Coloured HDPE Granules/Colour Master Batch	0.0490 kg

Case No.:22/43/87-ALC1/2009

Party Name:KALPENA INDUSTRIES LIMITED,

Meet No/Date:10/87-ALC1/2010
09.06.2010

Status: Approved

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39019090	63/0- POLYTHYLENE COMPOUND - GRADE BSC0477	40.000	M.T	2842820.00	61400.00 US\$
				Total	2,842,820.00	61,400.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39012000	High Density Polythylene (HDPE)	34.000	M.T	1911480.00	40800.00 US\$	
2	39013000	ETHYL VINYL ACETATE	6.000	M.T	432894.00	9240.00 US\$	
3	28030010	CARBON BLACK	1.000	M.T	70275.00	1500.00 US\$	
				Total	2,414,649.00	51,540.00	

Decision: With D/o C&PC OM No. 46011/113/2006-PC.II dated 07.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Compound – Grade BSC0477	1 kg	1. HDPE Granules	0.850 kg
		2. Ethyl Vinyl Acetate	0.150 kg
		3. Carbon Black	0.025 kg

Case No.: 6/45/87-ALC1/2009	Party Name:POWERBAND	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Approved
HQ File :01/87/050/00344/AM10/	RLA File :03/95/040/00657/AM10/	Lic.No/Date:0310556551 22.01.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39209111	63/0- BOPP SELF ADHESIVE TAPES / JUMBO ROLLS (NEW WEIGHT OF BOPP IN THE EXPORT PRODUCT IS NOT LESS THAN 50%)	500000.000	K.G	54892262.00	1167920.00 US\$
				Total	54,892,262.00	1,167,920.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39202020	BOPP FILM (TAPE GRADE)	275000.000	K.G	22812625.00	485375.00 US\$	
2	29161210	BUTYL ACRYLATE	266650.000	K.G	22809241.00	485303.00 US\$	
3	29161310	ACRYLIC ACID (METH ACRYLIC ACID)	11500.000	K.G	1351250.00	28750.00 US\$	
4	39159090	COPOLYMERIZABLE ANIONIC SURFACTANT	1850.000	K.G	347800.00	7400.00 US\$	
				Total	47,320,916.00	1,006,828.00	

Decision: With D/o C&PC OM No. 46011/19/2010-PC.II dated 17.05.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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BOPP Self Adhesive Tapes / Jumbo Rolls (New weight of BOPP in the export product is not less than 50%)	1 kg	1. BOPP Film	0.5500 kg
		2. Ethyl Acrylate	0.5333 kg
		3. Acrylic Acid/Methacrylic Acid	0.0230 kg
		4. Copolymerizable Anionic Surfactant	0.0037 kg

Case No.:2/46/87-ALC1/2009	Party Name:SUN PLAST	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Approved
HQ File :01/87/050/00347/AM10/	RLA File :03/95/040/00649/AM10/	Lic.No/Date:0310557659 29.01.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39012000	63/0- HDPE PLASTIC BAGS (MADE OF HDPE GRANULES AND REPROCESSED HDPE GRANULES)	150000.000	K.G	13475900.00	280747.92 US\$
				Total	13,475,900.00	280,747.92

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39012000	HDPE Granules	118125.000	K.G	8505000.00	177187.50 US\$	
2	39019000	HDPE GRANULES (REPROCESSED)	31500.000	K.G	2268000.00	47250.00 US\$	
3	38122000	RELEVANT MASTER BATCH	7875.000	K.G	945000.00	19687.50 US\$	
				Total	11,718,000.00	244,125.00	

Decision: With D/o C&PC OM No. 46011/58/2007-PC.II dated 09.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE Plastic Bags (Made of HDPE Granules and Reprocessed HDPE Granules)	1 kg	1. HDPE Granules	0.7875 kg
		2. HDPE Granules (Reprocessed)	0.2100 kg
		3. Relevant Master Batch	0.0525 kg

Case No.:2/45/85-ALC3/2009	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Approved
HQ File :01/85/050/00232/AM10/	RLA File :03/94/040/00907/AM10/	Lic.No/Date:0310558700 04.02.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	96020090	62/0- CELLULOSE CAPSULES (IN VARIOUS SIZE) SIZES SUCH AS 00, OEL, 0, 1, 2, 3, 4, & 5.	21552.000	K.G	21315272.60	435005.56 US\$
				Total	21,315,272.60	435,005.56

<i>Sl.No.</i>	<i>ITCHS</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
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22		Code					(Currency)	Qty
	1	39123929	HYDROXY PROPYL METHYL CELLULOSE (CELLULOSE ETHER)	25000.320	K.G	18375235.00	375004.80 US\$	
					Total	18,375,235.00	375,004.80	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 6/87-ALC1/2010 dated 12.05.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Cellulose Capsules	1 kg	Hydroxy Propyl Methyl Cellulose (Cellulose Ether)	1.16 kg

Case No.:3/45/85-ALC3/2009		Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Approved	
HQ File :01/85/050/00233/AM10/		RLA File :03/94/040/00911/AM10/	Lic.No/Date:0310558698 04.02.2010	Defer Date:	

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	96020090	62/0- CELLULOSE CAPSULES (IN VARIOUS SIZE) SIZES SUCH AS 00, OEL, 0, 1, 2, 3, 4, & 5.	21552.000	K.G	21315272.60	435005.56 US\$
				Total	21,315,272.60	435,005.56

Sl.No.	ITCHS	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF	Limiting Factor (Value/Qty/Value &
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23		Code					(Currency)	Qty
	1	39123929	HYDROXY PROPYL METHYL CELLULOSE (CELLULOSE ETHER)	25000.320	K.G	18375235.00	375004.80 US\$	
					Total	18,375,235.00	375,004.80	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 6/87-ALC1/2010 dated 12.05.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Cellulose Capsules	1 kg	Hydroxy Propyl Methyl Cellulose (Cellulose Ether)	1.16 kg

Case No.:1/45/85-ALC3/2009	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Approved
HQ File :01/85/050/00231/AM10/	RLA File :03/94/040/00906/AM10/	Lic.No/Date:0310558737 05.02.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	96020090	62/0- CELLULOSE CAPSULES (IN VARIOUS SIZE) Size as 00, OEL, 0, 1, 2, 3, 4, & 5.	21552.000	K.G	21315272.60	435005.56 US\$
				Total	21,315,272.60	435,005.56

Sl.No.	ITCHS	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF	Limiting Factor (Value/Qty/Value &
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24		Code					(Currency)	Qty
	1	39123929	HYDROXY PROPYL METHYL CELLULOSE (CELLULOSE ETHER)	25000.320	K.G	18375235.00	375004.80 US\$	
					Total	18,375,235.00	375,004.80	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 6/87-ALC1/2010 dated 12.05.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Cellulose Capsules	1 kg	Hydroxy Propyl Methyl Cellulose (Cellulose Ether)	1.16 kg

Case No.:9/47/87-ALC1/2009		Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Approved
HQ File :01/87/050/00358/AM10/		RLA File :03/95/040/00367/AM10/	Lic.No/Date:0310559174 09.02.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39061090	62/0- BUTYL ACRYLATE, ACRYLIC ACID AND STYRENE COPOLYMER EMULSION HAVING SOLIDS 50.0+/-1.0% STABILISED BY EMULSIFIERS (PIDICRYL 3252B)	36000.000	K.G	1127040.00	23480.00 US\$
				Total	1,127,040.00	23,480.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29161210	BUTYL ACRYLATE	9381.960	K.G	740143.00	15104.96 US\$	
2	29161100	ACRYLIC ACID	690.840	K.G	48746.00	994.81 US\$	
3	29161400	METHYL METHACRYLATE	203.760	K.G	20068.00	409.56 US\$	
				Total	808,957.00	16,509.33	

Decision: With D/o C&PC OM No. 46011/18/2009-PC.II dated 20.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Butyl Acrylate Acrylic Acid and Styrene Copolymer Emulsion having Solids 50.0 +/- 1.0% Stabilised by emulsifiers (Pidicryl 3252B)	1 kg	1. Butyl Acrylate	0.2606 kg
		2. Acrylic Acid	0.0191 kg
		3. Methyl Methacrylate	0.0056 kg

Case No.:16/48/87-ALC1/2009	Party Name:VIJESH N SAIGAL.MR	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Approved
HQ File :01/87/050/00374/AM10/	RLA File :07/24/040/00433/AM10/	Lic.No/Date:0710070021 15.02.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39259010	63/0- ARTICLE MADE OF POLYURETHANE (52169 saddle universal 8 inch CODELINE - 42856 NOS) Firm shall account for 10000-kgs of input sl.no.1 - POLURETHANE DESMOPAN 345 - the in the resultant product	9000.000	K.G	3090128.75	61130.14 US\$
				Total	3,090,128.75	61,130.14

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39259010	POLYURETHANE DESMOPAN 345	10000.000	K.G	1927800.00	34180.01 US\$	Value & Qty
				Total	1,927,800.00	34,180.01	

Decision: With D/o C&PC OM No. 46011/60/2009-PC.II dated 09.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Articles made of Polyurethane (Saddles)	1 kg	Polyurethane Resin (Desmopan 345)	1.05 kg

Case No.:29/6/87-ALC1/2010	Party Name:METRO TYRES LIMITED	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Approved
HQ File :01/87/050/00046/AM11/	RLA File :30/24/040/00034/AM10/	Lic.No/Date:3010065390 16.02.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	40115000	62/0- BICYCLE NYLON TYRE FOLDABLE	100.000	M.T	44373693.00	964646.00 US\$
				Total	44,373,693.00	964,646.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40012100	NATURAL RUBBER	31.950	M.T	4504950.00	95850.00 US\$	Value & Qty
2	40021900	SYNTHETIC RUBBER SBR-1502/1712	12.090	M.T	1022814.00	21762.00 US\$	Value & Qty
3	40021900	SYNTHETIC RUBBER EPDM	4.100	M.T	481750.00	10250.00 US\$	Value & Qty
4	28030000	CARBON BLACK(HAF GRADE N-330,N-550,N-660)	16.530	M.T	776910.00	16530.00 US\$	Value & Qty
5	38249025	PRECIPITATED SILICA	4.260	M.T	150165.00	3195.00 US\$	Value & Qty
6	38123000	RUBBER CHEMICALS ANTIOXIDENTS, ACCELARATORS	2.520	M.T	414540.00	8820.00 US\$	Value & Qty
7	79011100	ZINC INGOT(99%-95% PURITY)	1.312	M.T	160364.00	3412.00 US\$	Value & Qty
8	27129000	MISC. CHEMICALS PARAFFIN WAX	8.260	M.T	349398.00	7434.00 US\$	Value & Qty
9	59069900	COTTON CHAFER	782145.000	Meter	5628109.00	119747.00 US\$	Value & Qty
10	59119090	ARAMID BEAD WIRE(IN RING FORM)	379899.000	Number	20533548.00	436884.00 US\$	Value & Qty
11	59021000	NYLON TYRE CORD FABRIC DIPPED(N6-420D/I, N66-420D/I,N6-840D/I, DURASKIN WITH RFL)	13.480	M.T	4434920.00	94360.00 US\$	Value & Qty
				Total	38,457,468.00	818,244.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 53/87-ALC1/2009 dated

31.03.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Bicycle Nylon Tyres Foldable	100 kg	1. Natural Rubber	31.95 kg
		2. Synthetic Rubber (SBR-1502)	12.09 kg
		3. Synthetic Rubber EPDM	4.10 kg
		4. Carbon Black (HAF Grade N-330)	16.53 kg
		5. Precipitated Silica	4.26 kg
		6. Rubber Chemicals (Antioxidant Accelerator Retarders, Peptizes) upto 7% of FOB Value of export	2.52 kg
		7. Zinc Ingot (99.95% Purity)	1.312 kg
		8. Misc. Chemicals upto 2% of FOB Value i.e. Microcrystalline Wax, Paraffin Wax.	8.260 kg
		9. Nylon Fabric Dipped (N6-420 D/1, N66-420 D/1,N6 -840 D/1, Duraskin)	13.480 kg
		10. Cotton Chaffer (6mm- 8mm)	1.05 mtr./mtr. content in export product
		11. Aramid Bead Wire (in ring form)	2.04 No.

Note: There should be Value Cap on Rubber Chemicals & Miscellaneous Chemicals as per General Note 8 of the Handbook of Procedure, Vol. II.

Case No.:14/8/87-ALC1/2010	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Approved
HQ File :01/87/050/00069/AM11/	RLA File :03/94/040/01013/AM10/	Lic.No/Date:0310561125 19.02.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39072090	62/0- Blended Polyol "Ecopuf B 1410 R"	8000.000	K.G	805920.00	17520.00 US\$
				Total	805,920.00	17,520.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29173500	Phthalic Anhydride	392.800	K.G	22154.00	478.00 US\$	Value & Qty
2	29094100	Diethylene Glycol	555.200	K.G	24984.00	540.00 US\$	Value & Qty
3	29102000	Propylene Oxide	3537.600	K.G	287465.00	6209.00 US\$	Value & Qty
4	29213090	Pentamethyldiethylenetriamine	17.600	K.G	5510.00	119.00 US\$	Value & Qty
5	29213090	Dimethylcyclohexylamine	52.800	K.G	6436.00	139.00 US\$	Value & Qty
6	34021110	Silicon Surfactant	117.600	K.G	35280.00	762.00 US\$	Value & Qty
7	38159000	Catalyst (Toyocat F-40)	10.400	K.G	6136.00	133.00 US\$	Value & Qty
8	38159000	Catalyst (TMR-2)	23.200	K.G	11322.00	245.00 US\$	Value & Qty
				Total	399,287.00	8,625.00	

Decision: With D/o C&PC OM No. 46011/77/2007-PC.II dated 09.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Blended Polyol Ecopuf B 1410 R	1 kg	1. Phthalic Anhydride	0.0491 kg
		2. Diethylene Glycol	0.0694 kg
		3. Propylene Oxide	0.4422 kg
		4. Pentamethyldiethylenetriamine	0.0022 kg
		5. Dimethylcyclohexylamine	0.0066 kg
		6. Silicon Surfactant	0.0147 kg
		7. Catalyst (Amine Based Trimerization Catalyst)	0.0013 kg
		8. Catalyst (Amine Based Trimerization Catalyst-Dabco TMR 2)	0.0029 kg

Case No.:10/51/87-ALC1/2009	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Approved
HQ File :01/87/050/00400/AM10/	RLA File :02/24/040/00239/AM10/	Lic.No/Date:0210138855 04.03.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39012000	63/0- HDPE(High Density Polyethylene) granules/ LLDPE (Linear Low Density Polyethylene) granules	6000.000	M.T	419850000.00	9000000.00 US\$
				Total	419,850,000.00	9,000,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	27101190	Naphtha	13612.000	M.T	317496168.00	6805920.00 US\$	Qty
2	29420090	Solvent : Exxsol Hexane Fluid/ Hydrosol n-hexane- solane Hexane 45/ Exxsol Hexane RD/ Hexane (Polymerisation Grade)	90000.000	K.G	2099250.00	45000.00 US\$	Qty
3	38151900	Catalyst :PZ/RZ/LYNX 200 HAH Catalyst in Hexane Slurry/ C-Donor/SILANE CHM-DIMETHOXY/TEAL-S/ TEA-S-23/Z 212 AVANT/Z 213 AVANT/Z 218-2 AVANT/ Z 230-2 AVANT/TIBAL/Tetrahydrofuran, Liquid	2760.000	K.G	34763580.00	745200.00 US\$	Qty
4	28112200	Additives :Atmer 163/Crodamide ER/Atmer SA 1753/Neutron-S/Kemamide E/Armoslip E/ DHT-4A/STABIACE HT-P/Hycite 713/Ceasit FI VEG Code 5900/ Petlin LD/KYNAR FLEX PPA 5301/Viton FreeFlow Z100/Optibloc 10/ Cithrol GMS 0400/Atmer 129 V/Calcium Stearate WLC Grade/etc	37650.000	K.G	6147304.00	131775.00 US\$	Qty
5	38123090	Anti- oxidants :Tinuvin 783 FDL/Hostavin N 30/Cyanox 1790/Cyasorb THT 4801/ Irganox 1076/Evernox 76/Songnox 1076/Irganox 1010/Evernox 10/Irgafos 168/ Everfos 168/Richfos 168/Songnox 1680/Irgafos P-EPQ/Hostanox P-EPQ P/ Irganox PS 800 FD/Songnox DLTDP/DLTP YOSHITOMI/etc	14400.000	K.G	3694680.00	79200.00 US\$	Qty
				Total	364,200,982.00	7,807,095.00	

Decision: With D/o C&PC OM No. 46011/101/2008-PC.II, dated 09.03.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE / LLDPE Granules	1 MT	1. Naphtha	2.2686 MT
		2. Solvent (Exxsol Hexane Fluid/Exxsol Hexane RD/Hydrosol n-hexane-Solane Hexane 45/Hexane Polymerization Grade)	15.000 kg
		3. Catalyst (PZ/RZ/LYNX 200 HAH Catalyst in Hexane Slurry/C-Donor/Silane CHM	0.460 kg

		Dimethoxy/Teal-S/Tea-S-23/Z212 AVANT/Z213/AVANT/Z218-2AVANT/Z230-2 AVANT/TIBAL/Tetrahydrofuran)	
		4. Additives (Atmer 163/Crodamide ER/Atmer SA 1753/Neutron-S/Kemamide E/Armoslip E/DHT-4 A/Stabiace HT-P/Hycite 713/Ceasit FI VEG Code 5900/Petlin LD/Kynar Flex PPA 5301/Viton Freeflow Z100/Optibloc 10/Cithrol GMS 0400/Atmer 129V/Calcium Stearate – WLC Grade)	0.275 kg
		5. Antioxidants (Tinuvin 783 FDL/Hostavin N 30/Cyanox 1790/Cyasorb THT 4801/Annox PP 18/Hostanox 016 RRDE/Irganox 1076/Evernox 76/Songnox 1076/Irganox 1010/Evernox 10/Irgafos 168/Everfos 168/Songnox 1680/Irgafos P-EPQ P/Hostanox P-EPQ P/Irganox PS 800/Songnox DLTDP/DLTP Yoshitomi)	2.400 kg

Case No.: 31/51/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Approved
HQ File :01/87/050/00421/AM10/	RLA File :08/24/040/00337/AM10/	Lic.No/Date:0810087117 08.03.2010	Defer Date:
Application: Request is for adhoc norms for following:			

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39075000	62/0- Alkyd Resin C 1032 (Resin content 60 +/- 2%)	80000.000	K.G	4512000.00	96000.00 US\$
				Total	4,512,000.00	96,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	38231900	Distilled Fatty Acid	15520.000	K.G	705000.00	15000.00 US\$	Value & Qty
2	29173500	Phthalic Anhydride	23200000.000	K.G	1316000.00	28000.00 US\$	Value & Qty
3	29054500	Glycerine	14320.000	K.G	329000.00	7000.00 US\$	Value & Qty
4	29023000	Toluene Condn.: - This licence issued under para 4.7 of H.B.2009-14. for fixation of Norms by ALC., New Delhi.	33600.000	K.G	1551000.00	33000.00 US\$	Value & Qty
				Total	3,901,000.00	83,000.00	

Decision: With D/o C&PC OM No. 46011/246/2004-PC.II, dated 09.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin C-1032 (Resin Content 60 +/- 2%)	1 kg	1. Distilled Fatty Acid	0.194 kg
		2. Phthalic Anhydride	0.290 kg
		3. Glycerine	0.179 kg
		4. Toluene	0.420 kg

Case No.:12/8/87-ALC1/2010	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Approved
HQ File :01/87/050/00067/AM11/	RLA File :03/94/040/01054/AM10/	Lic.No/Date:0310564406 12.03.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39072090	62/0- BLENDED POLYOL "ECOPUF B 1410 R"	40000.000	K.G	4080900.00	89200.00 US\$
				Total	4,080,900.00	89,200.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29173500	PHTHALIC ANHYDRIDE	1964.000	K.G	129329.00	2812.00 US\$	Value & Qty
2	29094100	DIETHYLENE GLYCOL	2776.000	K.G	150459.00	3271.00 US\$	Value & Qty
3	29102000	PROPYLENE OXIDE	17688.000	K.G	1437327.00	31246.00 US\$	Value & Qty
4	29213090	PENTAMETHYLDIETHYLENETRIAMINE	88.000	K.G	27552.00	599.00 US\$	Value & Qty
5	29213090	DIMETHYLCYCLOHEXYLAMINE	264.000	K.G	32179.00	700.00 US\$	Value & Qty
6	34021110	SILICON SURFACTANT	588.000	K.G	176400.00	3835.00 US\$	Value & Qty
7	38159000	CATALYST (TOYOCAT F-40)	52.000	K.G	30680.00	667.00 US\$	Value & Qty
8	38159000	CATALYST (TMR-2)	116.000	K.G	56608.00	1231.00 US\$	Value & Qty
				Total	2,040,534.00	44,361.00	

Decision: With D/o C&PC OM No. 46011/77/2007-PC.II dated 09.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Blended Polyol Ecopuf B 1410 R	1 kg	1. Phthalic Anhydride	0.0491 kg
		2. Diethylene Glycol	0.0694 kg
		3. Propylene Oxide	0.4422 kg

	4. Pentamethyldiethylenetriamine	0.0022 kg
	5. Dimethylcyclohexylamine	0.0066 kg
	6. Silicon Surfactant	0.0147 kg
	7. Catalyst (Amine Based Trimerization Catalyst)	0.0013 kg
	8. Catalyst (Amine Based Trimerization Catalyst-Dabco TMR 2)	0.0029 kg

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Case No.:1/1/87-ALC1/2010	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Approved				
HQ File :01/87/050/00436/AM10/	RLA File :03/95/040/00858/AM10/	Lic.No/Date:0310566019 23.03.2010	Defer Date:				
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39199090	62/0- tesa 4967 Self Adhesive D/S PET film tape Size - 615mm width x 100 mtrs length (400 Rolls = 24600 SQM)	24600.000	Sq. meter	5442510.00	80037.00 EURO	
				Total	5,442,510.00	80,037.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39199090	tesa 4967 Self Adhesive D/S PET film tape Size - 1240 mm width x 100 mtrs length (200 Rolls = 24800 SQM)	24800.000	Sq. meter	3887507.00	57169.00 EURO	Value & Qty

				Total	3,887,507.00	57,169.00	
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Decision: With D/o C&PC OM No. 46011/33/2006-PC.II dated 01.01.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Adhesive Coated Polyester Film Tape (Width 615 mm)	1 Sq. Mtr.	Relevant Adhesive Coated Polyester Film Tape in jumbo rolls (Width 1240mm)	1.01 Sq. Mtr.

Case No.: 9/6/87-ALC1/2010	Party Name:S.M.S.INDUSTRIES,	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Approved
HQ File :01/87/050/00026/AM11/	RLA File :32/24/040/00059/AM10/	Lic.No/Date:3210043524 31.03.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39269099	63/0- IMPREGNATED PE NETTING FOR PN 3.0 YARN 0.125 MM WIDE 118 CM containing net content of HDPE Granules 88.00 MT and Additive Master Batch 21.00 MT	100.000	M.T	24769000.00	542000.00 US\$	
				Total	24,769,000.00	542,000.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)

1	32069000	ADDITIVE MASTER BATCH VF 30, VF 203 . VFPN 30 , VF MB 005 , VF MB 006 AND BLUE MASTER BATCH E-M-PE 7034A HDPE GRANULES .	21.000	M.T	8993249.80	192780.00 US\$	Value & Qty
2	39012000	HDPE GRANULES	88.000	M.T	7920000.00	169752.00 US\$	Value & Qty
				Total	16,913,249.80	362,532.00	

Decision: With D/o C&PC OM No. 46011/99/2009-PC.II dated 23.04.2010, following adhoc norms are **approved**:

EXPORT ITEM		QTY	IMPORT ITEM	QTY
Impregnated PE Netting		1 kg	1. HDPE Granules	0.8500 kg
			2. Additive Master Batch (VFPN 30-Deltamethrin)	0.0523 kg
			3. Additive Master Batch (MB005/MB006/VF203/VF30)	0.1387 kg
			4. Coloured HDPE Granules/Colour Master Batch	0.0490 kg

Case No.:5/2/87-ALC1/2010	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Approved
HQ File :01/87/050/00005/AM11/	RLA File :02/24/040/00251/AM10/	Lic.No/Date:0210140650 07.04.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39012000	63/0- HDPE (High Density Polyethylene) granules/ LLDPE (Linear Low Density Polyethylene) granules	55000.000	M.T	3592050000.00	77000000.00 US\$
				Total	3,592,050,000.00	77,000,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29420090	Solvent:Exxsol Hexane Fluid/Hydrosol n-hexane-Solane Hexane 45/Exxsol Hexane RD/Hexane (Polymerisation Grade)	825000.000	K.G	44028270.00	943800.00 US\$	Qty
2	38151900	Catalyst:PZ/RZ/LYNX 200 HAH Catalyst in Hexane Slurry/ C-Donor/SILANE CHM-DIMETHOXY/TEAL-S/TEA-S-23/Z 212 AVANT/Z 213 AVANT/Z 218-2 AVANT/Z 230-2 AVANT/TIBAL/Tetrahydrofuran, Liquid.	25300.000	K.G	318666150.00	6831000.00 US\$	Qty
3	28112200	Additives:Atmer 163/Crodamide ER/Atmer SA 1753/ Neutron-S/Kemamide E/Armoslip E/DHT-4A/STABIACE HT-P/Hycite 713/ Ceasit FI VEG Code 5900/Petlin LD/KYNAR FLEX PPA 5301/Viton FreeFlow Z100/ Optibloc 10/Cithrol GMS 0400/Atmer 129 V/Calcium Stearate WLC Grade/etc	345125.000	K.G	56350284.00	1207937.50 US\$	Qty
4	38123090	Anti- oxidants:Tinuvin 783 FDL/Hostavin N 30/Cyanox 1790/ Cyasorb THT 4801/Irganox 1076/Evernox 76/Songnox 1076/Irganox 1010/ Evernox 10/Irgafos 168/Everfos 168/Richfos 168/ Songnox 1680/Irgafos P-EPQ/Hostanox P-EPQ P/Irganox PS 800 FD/ Songnox DLTPD/DLTP YOSHITOMI/etc	132000.000	K.G	36331020.00	778800.00 US\$	Qty
				Total	455,375,724.00	9,761,537.50	

Decision: With D/o C&PC OM No. 46011/101/2008-PC.II, dated 09.03.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE / LLDPE Granules	1 MT	1. Naphtha	2.2686 MT

	2. Solvent (Exxsol Hexane Fluid/Exsol Hexane RD/Hydrosol n-hexane-Solane Hexane 45/Hexane Polymerization Grade)	15.000 kg
	3. Catalyst (PZ/RZ/LYNX 200 HAH Catalyst in Hexane Slurry/C-Donor/Silane CHM Dimethoxy/Teal-S/Tea-S-23/Z212 AVANT/Z213/AVANT/Z218-2AVANT/Z230-2 AVANT/TIBAL/Tetrahydrofuran)	0.460 kg
	4. Additives (Atmer 163/Crodamide ER/Atmer SA 1753/Neutron-S/Kemamide E/Armoslip E/DHT-4 A/Stabiace HT-P/Hycite 713/Ceasit FI VEG Code 5900/Petlin LD/Kynar Flex PPA 5301/Viton Freeflow Z100/Optibloc 10/Cithrol GMS 0400/Atmer 129V/Calcium Stearate – WLC Grade)	0.275 kg
	5. Antioxidants (Tinuvin 783 FDL/Hostavin N 30/Cyanox 1790/Cyasorb THT 4801/Annox PP 18/Hostanox 016 RRDE/Irganox 1076/Evernox 76/Songnox 1076/Irganox 1010/Evernox 10/Irgafos 168/Everfos 168/Songnox 1680/Irgafos P-EPQ P/Hostanox P-EPQ P/Irganox PS 800/Songnox DLTDP/DLTP Yoshitomi)	2.400 kg

		09.06.2010	
HQ File :01/87/050/00019/AM11/	RLA File :08/24/040/00019/AM11/	Lic.No/Date:0810088413 22.04.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39075000	62/0- Alkyd Resin C 1032 (Resin content 60 +/- 2%)	80000.000	K.G	4416000.00	96000.00 US\$
				Total	4,416,000.00	96,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	38231900	Distilled Fatty Acid	15520.000	K.G	598000.00	13000.00 US\$	Qty
2	29173500	Phthalic Anhydride	23200.000	K.G	1334000.00	29000.00 US\$	Qty
3	29054500	Glycerine	14320.000	K.G	276000.00	6000.00 US\$	Qty
4	29023000	Toluene Condn.: -This licence issued under para 4.7 of H.B. 2009 - 14. being fixation of norms by ALC., new delhi.	33600.000	K.G	1610000.00	35000.00 US\$	Qty
				Total	3,818,000.00	83,000.00	

Decision: With D/o C&PC OM No. 46011/246/2004-PC.II, dated 09.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin C-1032 (Resin Content 60 +/- 2%)	1 kg	1. Distilled Fatty Acid	0.194 kg
		2. Phthalic Anhydride	0.290 kg
		3. Glycerine	0.179 kg

		4. Toluene	0.420 kg
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Case No.:3/6/87-ALC1/2010	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Approved				
HQ File :01/87/050/00020/AM11/	RLA File :08/24/040/00020/AM11/	Lic.No/Date:0810088450 22.04.2010	Defer Date:				
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39075000	62/0- Alkyd Resin C-1032 (Resin content 60 +/-2%)	80000.000	K.G	4416000.00	96000.00 US\$	
				Total	4,416,000.00	96,000.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	38231900	Distilled Fatty Acid	15520.000	K.G	598000.00	13000.00 US\$	Qty
2	29173500	Phthalic Anhydride	23200.000	K.G	1334000.00	29000.00 US\$	Qty
3	29054500	Glycerine	14320.000	K.G	276000.00	6000.00 US\$	Qty
4	29023000	Toluene Condn.: -This licence issued under para 4.7 of 2009 - 14 of H.B. being fixation of norms by ALC., New Delhi.	33600.000	K.G	1610000.00	35000.00 US\$	Qty
				Total	3,818,000.00	83,000.00	

Decision: With D/o C&PC OM No. 46011/246/2004-PC.II, dated 09.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin C-1032 (Resin Content 60 +/- 2%)	1 kg	1. Distilled Fatty Acid	0.194 kg
		2. Phthalic Anhydride	0.290 kg
		3. Glycerine	0.179 kg
		4. Toluene	0.420 kg

Case No.:4/6/87-ALC1/2010	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Approved
HQ File :01/87/050/00021/AM11/	RLA File :08/24/040/00021/AM11/	Lic.No/Date:0810088451 22.04.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39075000	62/0- Alkyd Resin C 1032 (Resin content 60 +/- 2%)	80000.000	K.G	4416000.00	96000.00 US\$
				Total	4,416,000.00	96,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	38231900	Distilled Fatty Acid	15520.000	K.G	598000.00	13000.00 US\$	Qty

2	29173500	Phthalic Anhydride	23200.000	K.G	1334000.00	29000.00 US\$	Qty
3	29054500	Glycerine	14320.000	K.G	276000.00	6000.00 US\$	Qty
4	29023000	Toluene Cond...:- This Lic issued under para 4.7. of H.B. 2009-14 .being fixation of norms by ALC., New Delhi.	33600.000	K.G	1610000.00	35000.00 US\$	Qty
				Total	3,818,000.00	83,000.00	

Decision: With D/o C&PC OM No. 46011/246/2004-PC.II, dated 09.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin C-1032 (Resin Content 60 +/- 2%)	1 kg	1. Distilled Fatty Acid	0.194 kg
		2. Phthalic Anhydride	0.290 kg
		3. Glycerine	0.179 kg
		4. Toluene	0.420 kg

Case No.: 32/6/87-ALC1/2010	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Approved
HQ File :01/87/050/00049/AM11/	RLA File :08/24/040/00025/AM11/	Lic.No/Date:0810088648 29.04.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39075000	62/0- Alkyd Resin CA 3045 (60% Resin content)	80000.000	K.G	5580000.00	124000.00 US\$	
				Total	5,580,000.00	124,000.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29173500	Phthalic Anhydride	19360.000	K.G	1215000.00	27000.00 US\$	Qty
2	29054500	Glycerine	6400.000	K.G	360000.00	8000.00 US\$	Qty
3	29053100	Mono Ethylene Glycol (MEG)	2640.000	K.G	315000.00	7000.00 US\$	Qty
4	29141990	Cyclo Hexanon	2640.000	K.G	360000.00	8000.00 US\$	Qty
5	29023000	Toluene Condn...:- This Lic issued under para 4.7.1 of H.B. 2009-14 norms fixed by ALC vide M.No.10/87- ALC1/2009 dtd.03.06.2009 RLA F.No.08/24/40/227/am09.	35840.000	K.G	1800000.00	40000.00 US\$	Qty
				Total	4,050,000.00	90,000.00	

Decision: With D/o C&PC OM No. 46011/20/2009-PC.II dated 09.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin CA-3045 (60% Resin Content)	1 kg	1. Phthalic Anhydride	0.242 kg
		2. Glycerine	0.080 kg
		3. Mono Ethylene Glycol (MEG)	0.033 kg
		4. Cyclo Hexanon	0.033 kg
		5. Toluene	0.448 kg

Case No.:33/6/87-ALC1/2010	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Approved
HQ File :01/87/050/00050/AM11/	RLA File :08/24/040/00026/AM11/	Lic.No/Date:0810088649 29.04.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39075000	62/0- Alkyd Resin C 1032 (Resin content 60 +/-2%)	80000.000	K.G	4416000.00	96000.00 US\$
				Total	4,416,000.00	96,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	38231900	Distilled Fatty Acid	15520.000	K.G	598000.00	13000.00 US\$	Qty
2	29173500	Phthalic Anhydride	23200.000	K.G	1334000.00	29000.00 US\$	Qty
3	29054500	Glycerine	14320.000	K.G	276000.00	6000.00 US\$	Qty
4	29023000	Toluene Condn.: -This licence issued under para 4.7 of H.B. 2009-14 being fixation of norms by ALC New Delhi.	33600.000	K.G	1610000.00	35000.00 US\$	Qty
				Total	3,818,000.00	83,000.00	

Decision: With D/o C&PC OM No. 46011/246/2004-PC.II, dated 09.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin C-1032 (Resin Content 60 +/- 2%)	1 kg	1. Distilled Fatty Acid	0.194 kg
		2. Phthalic Anhydride	0.290 kg
		3. Glycerine	0.179 kg
		4. Toluene	0.420 kg

Case No.:34/6/87-ALC1/2010	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Approved
HQ File :01/87/050/00051/AM11/	RLA File :08/24/040/00027/AM11/	Lic.No/Date:0810088650 29.04.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39075000	62/0- Alkyd Resin C 1032 (Resin content 60 +/- 2%)	80000.000	K.G	4416000.00	96000.00 US\$
				Total	4,416,000.00	96,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)

1	38231900	Distilled Fatty Acid	15520.000	K.G	598000.00	13000.00 US\$	Qty
2	29173500	Phthalic Anhydride	23200.000	K.G	1334000.00	29000.00 US\$	Qty
3	29054500	Glycerine	14320.000	K.G	276000.00	6000.00 US\$	Qty
4	29023000	Toluene Condn.: -This licence issued under para 4.7 of H.B. 2009 -14 being fixation of norms by ALC., New Delhi.	33600.000	K.G	1610000.00	35000.00 US\$	Qty
				Total	3,818,000.00	83,000.00	

Decision: With D/o C&PC OM No. 46011/246/2004-PC.II, dated 09.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin C-1032 (Resin Content 60 +/- 2%)	1 kg	1. Distilled Fatty Acid	0.194 kg
		2. Phthalic Anhydride	0.290 kg
		3. Glycerine	0.179 kg
		4. Toluene	0.420 kg

Case No.:37/6/87-ALC1/2010	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Approved
HQ File :01/87/050/00054/AM11/	RLA File :08/24/040/00029/AM11/	Lic.No/Date:0810088731 03.05.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39075000	62/0- Alkyd Resin C 1032 (Resin Content 60 +/- 2%)	80000.000	K.G	4416000.00	96000.00 US\$
				Total	4,416,000.00	96,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	38231900	Distilled Fatty Acid	15520.000	K.G	598000.00	13000.00 US\$	Qty
2	29173500	Phthalic Anhydride	23200.000	K.G	1334000.00	29000.00 US\$	Qty
3	29054500	Glycerine	14320.000	K.G	276000.00	6000.00 US\$	Qty
4	29023000	Toluene Cond...:- This Lic issued under para 4.7 of H.B. 2009-14 being fixation of norms by ALC New Delhi.	33600.000	K.G	1610000.00	35000.00 US\$	Qty
				Total	3,818,000.00	83,000.00	

Decision: With D/o C&PC OM No. 46011/246/2004-PC.II, dated 09.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin C-1032 (Resin Content 60 +/- 2%)	1 kg	1. Distilled Fatty Acid	0.194 kg
		2. Phthalic Anhydride	0.290 kg
		3. Glycerine	0.179 kg
		4. Toluene	0.420 kg

3.2 Following applications are **deferred**:

ONLINE CASES

1	Case No.:3/1/84-ALC3/2009	Party Name:DYUTI ENTERPRISE PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/84/050/00467/AM09/	RLA File :02/24/040/00284/AM09/	Lic.No/Date:0210124438 18.03.2009	Defer Date:23.06.2010
	Position: D/o C&PC will furnish comments.			

2	Case No.:6/14/87-ALC1/2009	Party Name:SPARCO MULTIPLAST PVT. LTD.	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00092/AM10/	RLA File :08/24/040/00101/AM09/	Lic.No/Date:0810079349 17.04.2009	Defer Date:23.06.2010
	Position: D/o C&PC will furnish comments.			

	Case No.:6/19/87-ALC1/2009	Party Name:SPARCO MULTIPLAST PVT. LTD.	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
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4	HQ File :01/87/050/00149/AM10/	RLA File :08/24/040/00087/AM10/	Lic.No/Date:0810081519 17.07.2009	Defer Date:23.06.2010
Position: D/o C&PC will furnish comments.				

5	Case No.:3/18/87-ALC1/2009	Party Name:ZAHONERO INDIA PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00141/AM10/	RLA File :05/24/040/00190/AM10/	Lic.No/Date:0510246238 21.07.2009	Defer Date:21.07.2010
	Position: The firm was asked to furnish information vide letter dated 10.03.2010 w.r.t. D/L issued by DIPP on 17.02.2010. The response in this regard is still awaited. Final Reminder with a copy of D/L may be issued to firm by DGFT.			

6	Case No.:15/43/87-ALC1/2009	Party Name:K.R.T. POLYMERS,	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00326/AM10/	RLA File :32/24/040/00022/AM10/	Lic.No/Date:3210041151 31.08.2009	Defer Date:23.06.2010
	Position: D/o C&PC will furnish comments.			

7	Case No.:7/43/87-ALC1/2009	Party Name:DINMAN POLYPACKS PVT.LTD.,	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00318/AM10/	RLA File :02/24/040/00136/AM10/	Lic.No/Date:0210132090 01.10.2009	Defer Date:07.07.2010
	Position: The firm vide its letter dated 27.05.2010 has requested to grant 30 days' time for submitting its reply in response to D/L No. 46011/22/2006-PC.II dated 15.03.2010 and 26.04.2010. The Committee considered the request and decided to grant a period of one month to furnish its reply.			

	Case No.:21/6/87-ALC1/2010	Party Name:K.K. NAG LTD.,	Meet No/Date:10/87-ALC1/2010	Status:
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8			09.06.2010	Deferred
	HQ File :01/87/050/00038/AM11/	RLA File :25/21/040/00025/AM10/	Lic.No/Date:2510002634 09.11.2009	Defer Date:30.06.2010
	Position: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

11	Case No.:1/39/87-ALC1/2009	Party Name:PROPACK INDUSTRIES(PROP. KUNAL PLASTICS PVT. LTD)	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00291/AM10/	RLA File :03/95/040/00459/AM10/	Lic.No/Date:0310549839 09.12.2009	Defer Date:30.06.2010
	Position: D/o C&PC will furnish comments.			

12	Case No.:16/43/87-ALC1/2009	Party Name:K.R.T. POLYMERS,	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00327/AM10/	RLA File :32/24/040/00044/AM10/	Lic.No/Date:3210042380 24.12.2009	Defer Date:23.06.2010
	Position: D/o C&PC will furnish comments.			

15	Case No.:1/45/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00339/AM10/	RLA File :02/24/040/00120/AM10/	Lic.No/Date:0210136701 19.01.2010	Defer Date:23.06.2010
	Position: D/o C&PC will furnish comments.			

16	Case No.:21/48/87-ALC1/2009	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00379/AM10/	RLA File :35/24/040/00022/AM10/	Lic.No/Date:3510028905 19.01.2010	Defer Date:30.06.2010

Position: D/o C&PC will furnish comments.

17	Case No.:5/45/87-ALC1/2009	Party Name:SUPERFIL PRODUCTS LIMITED	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00343/AM10/	RLA File :04/24/040/00251/AM10/	Lic.No/Date:0410111000 21.01.2010	Defer Date:30.06.2010
	Position: D/o C&PC will furnish comments.			

19	Case No.:2/53/87-ALC1/2009	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00431/AM10/	RLA File :03/95/040/00700/AM10/	Lic.No/Date:0310557086 27.01.2010	Defer Date:30.06.2010
	Position: D/o C&PC will furnish comments.			

21	Case No.:10/8/87-ALC1/2010	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00065/AM11/	RLA File :03/94/040/00929/AM10/	Lic.No/Date:0310558207 02.02.2010	Defer Date:23.06.2010
	Position: D/o C&PC will furnish comments.			

26	Case No.:15/51/87-ALC1/2009	Party Name:SSF PLASTICS (INDIA) PVT.LTD	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00405/AM10/	RLA File :03/95/040/00737/AM10/	Lic.No/Date:0310559154 09.02.2010	Defer Date:07.07.2010

Position: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.

30	Case No.:15/6/87-ALC1/2010	Party Name:TTK LIG LIMITED	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00032/AM11/	RLA File :04/24/040/00267/AM10/	Lic.No/Date:0410111777 22.02.2010	Defer Date:07.07.2010
	Position: Application is to be sent to DIPP.			

31	Case No.:29/8/87-ALC1/2010	Party Name:GOVIND RUBBER LIMITED	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00084/AM11/	RLA File :30/24/040/00027/AM10/	Lic.No/Date:3010065497 22.02.2010	Defer Date:07.07.2010
	Position: With DIPP letter dated 09.06.2010, following information may be called for from the firm: (i) Bifurcation in the quantity of black and partial coloured tyres; and (ii) Percentage net content of SBR and PBR in the export product.			

32	Case No.:21/8/87-ALC1/2010	Party Name:NILKAMAL LTD	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00076/AM11/	RLA File :03/95/040/00778/AM10/	Lic.No/Date:0310562109 25.02.2010	Defer Date:07.07.2010
	Position: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

	Case No.:26/6/87-ALC1/2010	Party Name:NITREX CHEMICALS INDIA	Meet No/Date:10/87-ALC1/2010	Status:
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34		LTD.,	09.06.2010	Deferred
	HQ File :01/87/050/00043/AM11/	RLA File :52/24/040/00022/AM10/	Lic.No/Date:5210029888 05.03.2010	Defer Date:30.06.2010
	Position: D/o C&PC will furnish comments.			

36	Case No.:25/6/87-ALC1/2010	Party Name:COLORPLAST SYSTEMS PVT LTD	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00042/AM11/	RLA File :05/23/040/00202/AM10/	Lic.No/Date:0510260041 08.03.2010	Defer Date:30.06.2010
	Position: D/o C&PC will furnish comments.			

37	Case No.:17/6/87-ALC1/2010	Party Name:BA YER MATERIALSCIENCE PVT. LTD.,	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00034/AM11/	RLA File :04/24/040/00299/AM10/	Lic.No/Date:0410112186 09.03.2010	Defer Date:23.06.2010
	Position: D/o C&PC will furnish comments.			

38	Case No.:4/52/87-ALC1/2009	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00427/AM10/	RLA File :03/94/040/00941/AM10/	Lic.No/Date:0310564076 11.03.2010	Defer Date:21.07.2010
	Position: The firm was asked to furnish information vide this office letter dated 29.04.2010 w.r.t. D/L issued by DIPP 21.04.2010. The response in this regard is still awaited from the firm. Final Reminder with a copy of D/L may be issued to firm by DGFT.			

39	Case No.:18/6/87-ALC1/2010	Party Name:FLEXITUFF INTERNATIONAL LTD.,	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00035/AM11/	RLA File :11/24/040/00046/AM10/	Lic.No/Date:1110021988 11.03.2010	Defer Date:23.06.2010

Position: D/o C&PC will furnish comments.

40	Case No.: 8/6/87-ALC1/2010	Party Name:MIL INDUSTRIES LTD	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00025/AM11/	RLA File :04/24/040/00311/AM10/	Lic.No/Date:0410112310 12.03.2010	Defer Date:07.07.2010
	Position: With DIPP letter dated 09.06.2010, following information may be called for from the firm: (i) Percentage net content of Butyl Rubber in each of the export product separately; and (ii) Details of indigenous input along with quantity for both the export product separately.			

42	Case No.: 20/8/87-ALC1/2010	Party Name:PUNEET RESINS LTD.,	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00075/AM11/	RLA File :03/95/040/00825/AM10/	Lic.No/Date:0310565263 18.03.2010	Defer Date:07.07.2010
	Position: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

44	Case No.: 20/6/87-ALC1/2010	Party Name:ESSEN SPECIALITY FILMS PVT.LTD.,	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00037/AM11/	RLA File :24/24/040/00019/AM10/	Lic.No/Date:2410027785 23.03.2010	Defer Date:07.07.2010
	Position: D/o C&PC will furnish comments.			

45	Case No.:2/1/87-ALC1/2010	Party Name:SAATI INDIA PVT LTD	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00437/AM10/	RLA File :03/95/040/00854/AM10/	Lic.No/Date:0310566219 24.03.2010	Defer Date:23.06.2010
	Position: D/o C&PC will furnish comments.			

46	Case No.:3/2/87-ALC1/2010	Party Name:AMIA NTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00003/AM11/	RLA File :17/24/040/00053/AM10/	Lic.No/Date:1710003239 31.03.2010	Defer Date:30.06.2010
	Position: D/o C&PC will furnish comments.			

48	Case No.:16/6/87-ALC1/2010	Party Name:TTK LIG LIMITED	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00033/AM11/	RLA File :04/24/040/00323/AM10/	Lic.No/Date:0410112812 01.04.2010	Defer Date:07.07.2010
	Position: Application is to be sent to DIPP			

49	Case No.:11/8/87-ALC1/2010	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00066/AM11/	RLA File :02/24/040/00252/AM10/	Lic.No/Date:0210140556 05.04.2010	Defer Date:07.07.2010
	Position: D/o C&PC will furnish comments.			

	Case No.:6/6/87-ALC1/2010	Partv Name:FARCOM CABLE SYSTEMS	Meet No/Date:10/87-ALC1/2010	Status:
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51		PRIVATE LIMITED,	09.06.2010	Deferred
	HQ File :01/87/050/00023/AM11/	RLA File :07/24/040/00473/AM10/	Lic.No/Date:0710070809 07.04.2010	Defer Date:30.06.2010
Position: D/o C&PC will furnish comments.				

52	Case No.:2/4/87-ALC1/2010	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00011/AM11/	RLA File :03/95/040/00796/AM10/	Lic.No/Date:0310569856 16.04.2010	Defer Date:30.06.2010
Position: D/o C&PC will furnish comments.				

53	Case No.:3/4/87-ALC1/2010	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00012/AM11/	RLA File :03/95/040/00806/AM10/	Lic.No/Date:0310569866 16.04.2010	Defer Date:30.06.2010
Position: D/o C&PC will furnish comments.				

54	Case No.:4/4/87-ALC1/2010	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00013/AM11/	RLA File :03/95/040/00026/AM11/	Lic.No/Date:0310569988 19.04.2010	Defer Date:30.06.2010
Position: D/o C&PC will furnish comments.				

55	Case No.:5/4/87-ALC1/2010	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00014/AM11/	RLA File :03/95/040/00025/AM11/	Lic.No/Date:0310570129	Defer

		20.04.2010	Date:30.06.2010
Position: D/o C&PC will furnish comments.			

56	Case No.:6/4/87-ALC1/2010	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00015/AM11/	RLA File :03/95/040/00024/AM11/	Lic.No/Date:0310570130 20.04.2010	Defer Date:30.06.2010
	Position: D/o C&PC will furnish comments.			

57	Case No.:8/4/87-ALC1/2010	Party Name:METALIC IMPRESSIONS (INDIA)PVT LTD	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00017/AM11/	RLA File :05/24/040/00018/AM11/	Lic.No/Date:0510262670 20.04.2010	Defer Date:30.06.2010
	Position: D/o C&PC will furnish comments.			

61	Case No.:11/6/87-ALC1/2010	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00028/AM11/	RLA File :03/94/040/00026/AM11/	Lic.No/Date:0310570896 22.04.2010	Defer Date:07.07.2010
	Position: With DIPP letter dated 09.06.2010, the firm may be asked to furnish “last one year production/consumption data for the item of export under reference duly certified by Central Excise”.			

62	Case No.:12/6/87-ALC1/2010	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00029/AM11/	RLA File :03/94/040/00025/AM11/	Lic.No/Date:0310570899 22.04.2010	Defer Date:07.07.2010
	Position: With DIPP letter dated 09.06.2010, the firm may be asked to furnish “last one year production/consumption data for the item of export under reference duly certified by Central Excise”.			

63	Case No.:10/6/87-ALC1/2010	Party Name:TRP SEALING SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00027/AM11/	RLA File :31/24/040/00003/AM11/	Lic.No/Date:3110042995 23.04.2010	Defer Date:07.07.2010
	Position: With DIPP letter dated 09.06.2010, following information may be called for from the firm: (i) Specification of Rubber Compound Sheets indicating percentage net content of rubber in import; (ii) Justification for 53.8% wastage and (iii) Past production/consumption data duly certified by Central Excise.			

64	Case No.:13/6/87-ALC1/2010	Party Name:GUARNIFLON INDIA PVT.LTD.	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00030/AM11/	RLA File :03/94/040/00031/AM11/	Lic.No/Date:0310571024 23.04.2010	Defer Date:07.07.2010
	Position: D/o C&PC will furnish comments.			

65	Case No.:14/6/87-ALC1/2010	Party Name:SPECIALTY POLYFILMS (INDIA) PVT. LTD.	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00031/AM11/	RLA File :03/95/040/00823/AM10/	Lic.No/Date:0310571304 26.04.2010	Defer Date:07.07.2010
	Position: D/o C&PC will furnish comments.			

66	Case No.:27/6/87-ALC1/2010	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00044/AM11/	RLA File :07/24/040/00011/AM11/	Lic.No/Date:0710071215 27.04.2010	Defer Date:07.07.2010

Position: D/o C&PC will furnish comments.

67	Case No.:28/6/87-ALC1/2010	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00045/AM11/	RLA File :07/24/040/00010/AM11/	Lic.No/Date:0710071216 27.04.2010	Defer Date:07.07.2010
	Position: D/o C&PC will furnish comments.			

68	Case No.:30/6/87-ALC1/2010	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00047/AM11/	RLA File :07/24/040/00481/AM10/	Lic.No/Date:0710071275 28.04.2010	Defer Date:07.07.2010
	Position: D/o C&PC will furnish comments.			

69	Case No.:31/6/87-ALC1/2010	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00048/AM11/	RLA File :03/95/040/00391/AM10/	Lic.No/Date:0310571926 29.04.2010	Defer Date:07.07.2010
	Position: D/o C&PC will furnish comments.			

73	Case No.:35/6/87-ALC1/2010	Party Name:D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00052/AM11/	RLA File :03/94/040/00012/AM11/	Lic.No/Date:0310572193 29.04.2010	Defer Date:07.07.2010
	Position: D/o C&PC will furnish comments.			

74	Case No.: 36/6/87-ALC1/2010	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00053/AM11/	RLA File :04/24/040/00022/AM11/	Lic.No/Date:0410113520 03.05.2010	Defer Date:07.07.2010
	Position: D/o C&PC will furnish comments.			

76	Case No.: 38/6/87-ALC1/2010	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00055/AM11/	RLA File :05/24/040/00037/AM11/	Lic.No/Date:0510263550 03.05.2010	Defer Date:07.07.2010
	Position: Application awaited from RLA.			

77	Case No.: 8/8/87-ALC1/2010	Party Name:HERBERT BROWN PHARMACEUTICAL & RESEARCH LABS	Meet No/Date:10/87-ALC1/2010 09.06.2010	Status: Deferred
	HQ File :01/87/050/00063/AM11/	RLA File :03/94/040/00174/AM11/	Lic.No/Date:0310574339 14.05.2010	Defer Date:07.07.2010
	Position: Application awaited from RLA.			

Meeting ended with thanks to Chair and all participants.
